

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

NAME OF THE COMPANY: M/s. Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Gautam Bajaj and Mr. Ashish Dholakia, Advocates
for Petitioner.

Mr. Ramesh Singh, Advocate for Respondent.

ORDER

Further arguments on the amendment application heard.

List this case for orders on 03.03.2017.

Sd/-
(Ina Malhotra)
Member Judicial